# F. No. 12012/02(i)/2017-0A Food Safety and Standards Authority of India (Quality Assurance Division) Ministry of Health and Family Welfare FDA Bhawan, Kotla Road New Delhi-110002

Dated the 10th December, 2018

#### Order

In continuation of FSSAI Office Order of even number dated 22nd November 2018, 28th November 2018 and 3rd December 2018, the suspension of the following FSSAI notified laboratories is hereby revoked, with immediate effect:

- 1) AGSS Analytical & Research Lab (P) Ltd, C-37/2, Lawrence Road, Industrial Area, Delhi 110035
- 2) CEPCI Laboratory & Research Institute, Cashew Bhawan, Mundakkal, Kollam-691001
- 3) Export Inspection Agency, Pilot Test House, E-3, MIDC Area, Marol, Andheri(E), Mumbai-400093
- 4) Food Quality Monitoring Laboratory (FQML), Council for Food Research & Development Office, Perinjottakkal P.O., Konni, Pathanamthitta Distt., Kerala- 689692
- 5) Geo-Chem, Laboratories Pvt. Ltd., Aman Commercial Complex, Opp. Mercy School, Aroor-688537
- 6) MATS India Pvt. Ltd (Laboratory Services Division), No.: 1A, 1B, Perumal Koil Street, Nerkundram, Chennai-600107
- 7) Shiva Analyticals (India) Private Limited, Plot No24 D (P) & 34 D, KIADB Industrial Area Bangalore, Hoskote - 562114, Karnataka
- 8) Standard Analytical Laboratory (ND) Private Limited, 69, Functional Industrial Estate, Patparganj, Delhi - 110092
- 9) TA Labs Private Limited, No: 270 A & 270 B, Burma Colony, 4th Main Road, Off OMR, Perungudi, Chennai 600 096, Tamil Nadu
- 10) TUV SUD South Asia Private Limited, No. A-151, 2nd C Main Road, Peenya Industrial Estate, II Stage, Bangalore-560058
- 2. This has the approval of Competent Authority.

3. Hindi Version will follow.

Joint Director

Email: labs@fssai.gov.in

### To (through email)

- 1. Above laboratories
- 2. All Food Safety Commissioners
- 3. All Authorized Officers, FSSAI

# Copy to (through email):

- 1. PPS to Chairperson
- 2. PS to CEO
- 3. Director (Imports) for making necessary amendment in the list of laboratories in FICS.
- 4. Head (RCD)
- 5. CITO for upload on the FSSAI website.
- 6. AD (Hindi) for Hindi version

## F. No. 12012/02 (ii)/2017-QA Food Safety and Standards Authority of India (Quality Assurance Division) Ministry of Health and Family Welfare FDA Bhawan, Kotla Road New Delhi-110002

Dated the 10th December, 2018

#### Order

In continuation of FSSAI Office Order of even number dated 22<sup>nd</sup> November 2018, 28<sup>th</sup> November 2018 and 3rd December 2018, the suspension of the following FSSAI notified laboratories which are uploading the data on Food Imports Clearance System (FICS) is hereby revoked, with immediate effect:

- 1) Delhi Test House, Delhi
- 2) Envirocare India Private Limited, Madurai
- 3) Export Inspection Agency, 6th Floor CMDA Tower II, No.1 Gandhi Irwin Road, Egmore, Chennai-600008
- 4) Export Inspection Agency, Kochi
- 5) Fare Labs Private Limited, Gurgaon L17/3, DLF-Phase-II M.G. Road, Gurgaon-122002, Haryana
- 6) Food Quality Laboratory & Research Centre, Kochi
- 7) Geo-Chem Laboratories Private Limited, Mumbai
- 8) Monarch Biotech Pvt. Ltd, Chennai 37-A, SIDCO Industrial Estate, Thirumazhisai, Chennai 600124
- 9) Mitra S.K. Private Limited, Udayn Industrial Estate, Building, Pagladanga Road, Kolkata-700015
- 10) Oil Laboratory, Department of Chemical Technology, Kolkata
- 11) Ozone Pharmaceuticals Limited, Bahadurgarh 639 640, 1st floor, MIE, Bahadurgarh-124507, Haryana
- 12) Scientific Food Testing Services (P) Ltd., Chennai
- 13) SGS India Private Limited, Kolkata
- The revocation of suspension of the aforesaid laboratories is subject to the condition that they will 2. start using INFoLNET within 15 days from the date of issue of this order, failing which appropriate action may be initiated against them.
- 3. This has the approval of Competent Authority.
- Hindi Version will follow. 4.

(Umesh Kumar Jain) Joint Director

Email: labs@fssai.gov.in

## To (through email)

- 1. Above laboratories
- 2. All Food Safety Commissioners
- 3. All Authorized Officers, FSSAI

### Copy to (through email):

- 1. PPS to CP
- 2. PS to CEO
- 3. Director (Imports) for making necessary amendment in the list of laboratories in FICS
- 4. Head (RCD)
- 5. CITO for upload on the FSSAI website.
- 6. AD (Hindi) for Hindi version